

(b) if so, Government's reaction thereto?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). As police in Delhi is a matter which concerns the Union Territory of Delhi, the question of mediation by a State Minister could not arise.

Pay of Scientists in Private Sector and in Government Service

976. Shri Dhirendranath: Will the Minister of Education be pleased to state:

(a) whether any study has been made by Government that the scientists employed in the private sector are paid better than those in Government service; and

(b) if so, the steps taken to improve the service conditions of the scientists?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) Government, as such, have not had any study made. The Council of Scientific and Industrial Research, have, however, brought out in March this year an 'Opinion Survey of Scientists and Technologists.' This suggests that scientists employed in private/industrial research establishments are paid better than those in Government service.

(b) The pay structure of scientific posts in different Government organisations have been fixed after taking into consideration all relevant factors.

Publishing Industry

971. Shri Dhirendranath: Will the Minister of Education be pleased to state:

(a) whether the National Book Development Board has urged Government to add the books as an item under the fifth schedule of the Income-Tax Act, 1961 to afford the necessary facilities for the growth of publishing industry; and

(b) if so, the facilities asked for in the matter?

The Minister of Education (Dr. Triguna Sen): (a) Yes Sir.

(b) The National Book Development Board has recommended that books may be made eligible for facilities available under the fifth schedule of the Income-Tax Act. These include a development rebate at a higher rate and concessional rate of tax in respect of net profits.

Dismissal of Delhi Policemen

978. Shri A. K. Gopalan:
Shri F. Ramamurti:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have dismissed seven office-bearers of the Police Non-Gazetted Karmachari Sangh, Delhi;

(b) if so, the names of the office-bearers; and

(c) the reasons for their dismissal?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a): Four Office-bearers of the Delhi Police Non-Gazetted Karmachari Sangh were dismissed on 14th April, 1967.

(b) Sarvashri Bhagwan Das, Sardari Lai, Tej Prakash and Hukam Singh:

(c) They were considered unfit to be retained in the public service.

Over-turning of Police truck on Rajpath, New Delhi

973. Shri S. M. Banerjee:
Shri Madhu Limaye:
Shri Hukam Chand Kachwal:
Shri Ontar Singh:
Shri N. S. Sharma:
Shri Sharda Nand:
Shri Brij Bhushan Lal:
Shri Ram Singh Ayarwal:
Shri S. C. Samanta:
Shri A. K. Mishra:
Shri S. N. Maiti: